

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 112/TT/2021

- Subject** : Petition for determination of transmission tariff from COD to 31.3.2024 for **Asset-1**:400 kV D/C Hiriyur – Mysore transmission line along with associated bays and 2X80 MVAR switchable line reactors along with associated bays at 400/220 kV Mysore Sub-station, **Asset-2**:1X500 MVA 400/220 kV ICTs along with associated bays at Tumkur (Pavagada) Sub-station, **Asset-3**:1X125 MVA 400kV Bus Reactor along with associated bays at Tumkur (Pavagada) pooling Sub-station and **Asset-4**:1X500 MVA 400/220 kV ICT along with associated bays and equipments at Tumkur (Vasantnarsapur) Sub-station under Transmission System for Ultra Mega Solar Power Park at Tumkur (Pavagada), Karnataka - Phase II (Part A).
- Date of Hearing** : 7.7.2022
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondents** : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 18 others
- Parties Present** : Shri S. Vallinyagam, Advocate, TANGEDCO
Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Dr. R. Kathiravan, TANGEDCO
Ms. R. Ramalakshmi, TANGEDCO
Shri R Srinivasan, TANGEDCO
Shri B Rajeswari, TANGEDCO

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

